

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 442/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017


NAME OF THE PARTIES: Rohinton & Anu Aga Family Discretionary No. 2 Trust

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Mahesh Practising
Daxji CS



Noted dt- 21-11-17 

ORDER

C.P. No. 442/441/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. The matter is listed for hearing on **21st November, 2017.**

sd/-

Bhaskara Pantula Mohan
Member (Judicial)

Dated: 17.10.2017

vkr

sd/-

M.K. Shrawat
Member (Judicial)

Noted dt- 21-11-17